

1	2	3	4	5	6	7
13 Meghalaya . . .	5.51	53.87	0.36	18.16	5.87	48.03
14 Nagaland . . .	N.A.	N.A.	0.03	4.11	N.A.	N.A.
15 Orissa . . .	158.97	68.97	10.33	42.19	169.30	66.40
16 Punjab . . .	13.49	11.87	9.59	24.66	23.08	15.13
17 Rajasthan . . .	85.79	33.75	19.12	33.80	104.91	33.76
18 Tamil Nadu . . .	170.47	55.68	66.59	44.79	237.06	52.12
19 Tripura . . .	10.93	64.28	0.61	26.34	11.54	59.73
20 Uttar Pradesh . . .	429.33	50.23	72.27	45.24	502.20	50.09
21 West Bengal . . .	227.65	38.94	48.10	34.71	275.75	52.54
22 All Union Territories . . .	6.35	34.32	11.24	17.96	17.59	21.69
All India (weighted)	2527.74	50.82	518.39	38.19	3046.10	48.13

N.A.— Not Available.

- NOTE:—
- 1) The above estimates are derived by using the poverty line of 65 per capita per month in 1977-78 prices corresponding to minimum daily caloric requirement of 2400 per person in rural areas and the poverty line of Rs. 75.00 corresponding to caloric requirement of 2100 in urban areas.
  - 2) These results are based on the provisional and quick tabulation of the NNS on household consumer expdr. of 32nd round (July 1977 to June 1978).
  - 3) The difference between the aggregate all India private consumption expenditure estimated by Central Statistical Organisation in their National Accounts Statistics and that derived from the NSSO data has been prorata adjusted among the different States and Union Territories in the absence of any information to allocate this difference among the States and Union Territories.
  - 4) The number of people below poverty line relates to the population as on 1st March 1978.
  - 5) For All India the number of and percentage of people below the poverty line correspond to the population of the States included in the Statement.

**C.I.S.F. Posted at HEC Ranchi**

**3221. SHRI G. M. BANATWALA:  
SHRI INDRAJIT GUPTA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Industrial Security Force posted at Heavy Engineering Corporation, Ranchi were disarmed in September, 1980;

(b) if so, the reasons therefor;

(c) whether the CISF units at HEC, Ranchi were sought to be replaced by

2978 LS—5.

Home Guards and Bihar Military Police personnel; and

(d) whether there is any agitation by the CISF and if so, their demands and the reaction of Government thereto?

**THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRI YOGENDRA MAKWANA):**

(a) Yes, Sir.

(b) This was a precautionary measure taken by the Bihar Government authorities in view of agitational activities by some members of the Force.

(c) The CISF contingent was withdrawn for a temporary period and the security duties were taken over by the Bihar State authorities.

(d) Presently there is no trouble in any of the CISF units.

#### Import of Cement

3222. SHRI KRISHNA PRATAP SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the quantity of cement imported during the year 1980;

(b) the quantity of cement likely to be imported in the near future;

(c) the way in which the imported cement has been distributed; and

(d) What are the proposals under consideration of Government to stop import of cement and boost its production indigenously and thus save foreign exchange?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):  
(a) A quantity of 20,28,500 tonnes of cement has been imported during the period 1-1-1980 to 30-11-1980.

(b) The State Trading Corporation has been authorised to import two million tonnes of cement during the year 1980-81.

(c) The imported cement is taken as a part of overall availability along with indigenous production and distributed to the various sectors.

(d) Government are making every effort to increase the availability of cement in the country by better utilisation of capacities and sanctioning new capacities to reduce import of cement.

#### Seizure of Foreign Arms

3223. SHRI CHATURBHUJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and variety of foreign arms seized in Punjab, Guja-

rat, Tripura and other States during the last 9 months;

(b) the names of countries where they were manufactured and from where they smuggled in; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) to (c). The requisite information is being collected from the State, Government and will be laid on the Table of the House on receipt.

#### Assistant Public Prosecutors posts in Andaman and Nicobar Islands

3224. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many posts of Assistant Public Prosecutors have been created after separation of judiciary in the Union Territory of Andaman and Nicobar Islands and what is the pay scales;

(b) how many of these have been filled up and how many are lying vacant;

(c) whether there are recruitment rules for the Assistant Public Prosecutors who are on deputation from the Police Department;

(d) whether the deputationists who have got lien in the Police Department are given proforma promotion in their Department in case some promotions were made from their cadres;

(e) what are the pay scales of Assistant Public Prosecutor in other Union Territories including Delhi;

(f) whether the Andaman and Nicobar Islands Administration has sent any proposal to Government in this regard; and

(g) if so, what are the proposals and what action Government contemplate to take?